GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO. 361 TO BE ANSWERED ON DECEMBER 13, 2018

IMPLEMENTATION OF SOLID WASTE MANAGEMENT RULES

No. 361 SHRI TIRUCHI SIVA

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has taken any steps for solid waste management during the last three years;
- (b) if so, the details thereof; and
- (c) the details of status of implementation of the Solid Waste Management Rules, 2016?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a) & (b): Under Swachh Bharat Mission (Urban) various steps have been taken for waste management including policy intervention, conducting Swachh Survekshan & Star Rating for Garbage Free Cities, continuous monitoring, periodical reviews, issue of various technical advisories and guidelines, Information Education & Communication (IEC) activities, training programmes and workshops, etc. Further, Government of India provides additional central assistance of 35% of the total project cost to all statutory cities/ towns as per the guidelines of SBM (Urban) for Solid Waste Management.
- (c): Status of implementation of Solid Waste Management Rules, 2016 under SBM (U) is as under:

	Total Wards (Nos.)	Wards with 100% door to door collection (Nos.): Oct'18	Wards with 100% Source segregation (Nos.): Oct'18	Total waste processing (%): Oct'18
Total/ Average	84,191	70,273	44,074	40%
